

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT NO. II**

(25) C.P.(IB)-4171(MB)/2019

CORAM:

SHRI RAVIKUMAR DURAISAMY  
Member (Technical)

SHRI RAJASEKHAR V.K.  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.02.2020**

NAME OF THE PARTIES: Gujarat Metal Rolling Mills.  
v/s  
Bhanu Cosmetics Packaging Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

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**ORDER**

1. The Learned Counsel for the Operational Creditor present.
2. Mr. Vivek Yadav i/b Pankaj Purva present. He seeks time to file Vakalatnama and Resolution. Time is granted.
3. List this matter for hearing on **03.03.2020**.

Sd/-

**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

Sd/-

**RAJASEKHAR V.K.**  
**Member (Judicial)**

05.02.2020  
Aah